GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES DEPARTMENT OF PUBLIC ENTERPRISES

RAJYA SABHA

UNSTARRED QUESTION No. 3066

TO BE ANSWERED ON 22.03.2018

Comprehensive plan to revive sick industries

3066. SHRIMATI SASIKALA PUSHPA:

Will the Minister of HEAVY INDUSTRIES & PUBLIC ENTERPRISES be pleased to state:

- (a) whether it is a fact that the number of Central Public Sector Enterprises (CPSEs), that have been declared as sick, has risen substantially over the years;
- (b) if so, the details thereof since 2013;
- (c) whether Government has formulated any comprehensive plan to revive the sick industries;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES

(SHRI BABUL SUPRIYO)

(a) & (b): Based on the definition of sickness given in the Resolution of erstwhile Board for Reconstruction of Public Sector Enterprises (BRPSE), there were 65 sick Central Public Sector Enterprises (CPSEs) as on 31.3.2014.

After the approval of the Government for winding up of BRPSE on 7.10.2015, DPE had issued guidelines on 29.10.2015 on revival /restructuring of CPSEs. As per the guidelines, it is the responsibility of the concerned administrative Ministries/ Departments to monitor the sickness of CPSEs and to identify the sick CPSEs functioning under them based on their performance and to take redressal measures.

(c) to (e): The concerned administrative Ministries/ Departments take measures for revival/ restructuring/ closure of sick/loss making CPSEs on a case-to-case basis and after obtaining the approval of competent authority, implement the plan.

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